

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 250/TT/2020

Coram:

**Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 07.02.2022

In the matter of:

Corrigendum to the order dated 5.3.2021 in Petition No. 250/TT/2020

Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and truing up of transmission tariff of the 2014-19 period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of the 2019-24 period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 of **Asset-I:** Addition of 1X160 MVA, 220/132 kV ICT along with associated bays at Ara 220/132 kV Sub-station, **Asset II:** Addition of 1X500 MVA, 400/220 kV ICT along with associated bays at Muzaffarpur 400/220 kV Sub-station, **Asset III:** 1 No. of 1x125 MVAR Bus Reactor and associated bay at 400 KV Maithon Sub-station, **Asset IV:** Replacement of 1 No. of 1x315 MVA, 400/220 kV ICT with 1x500 MVA, 400/220 kV ICT (1st) at 400 KV Maithon Sub-station, **Asset V:** 01 No. of 01x125 MVAR Bus Reactor (1st) and associated bay equipment at 400 KV Durgapur Sub-station, **Asset VI:** 01 No. of 1x125 MVAR Bus Reactor (2nd) and associated bay equipment at 400 KV Durgapur Sub-station, **Asset VII:** 02 Nos of 125 MVAR Bus Reactor I & II at Rengali Sub-station, **Asset VIII:** Installation of 01x125 MVAR Bus Reactor by replacing existing 1x50 MVAR Bus Reactor at 400 KV Rourkela Sub-station, **Asset IX:** Installation of 01x125 MVAR Bus Reactor in Parallel with existing 50 (3X16.67) MVAR Bus Reactor at Biharsharif Sub-station, **Asset X:** Installation of 1x125 MVAR Bus Reactor-II after replacing existing 1X50 MVAR Bus Reactor at Jamshedpur Sub-station, **Asset XI:** Installation of 1x125 MVAR Bus Reactor-I in Parallel with existing 1X50 MVAR Bus Reactor at Jamshedpur Sub-station, **Asset XII:** Installation of 1X125 MVAR Bus Reactor at 400 kV Gazuwaka Sub-station, **Asset XIII:** Replacement of 1 No. of 1x315 MVA, 400/220 kV ICT with 1x500 MVA, 400/220 kV ICT (2nd) at 400 KV Maithon Sub-station under "Eastern Region Strengthening scheme-IX" in Eastern Region.

And in the Matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No. 2,
Sector 29, Gurgaon-122001.

....Petitioner



Vs

1. Bihar State Power (Holding) Company Limited,
(Formerly Bihar State Electricity Board -BSEB)
Vidyut Bhavan, Bailey Road,
Patna – 800001.
2. West Bengal State Electricity Distribution Company Limited,
Bidyut Bhawan, Bidhan Nagar,
Block DJ, Sector-II, Salt Lake City,
Calcutta - 700091.
3. Grid Corporation of Orissa Limited,
Shahid Nagar,
Bhubaneswar – 751007.
4. Jharkhand State Electricity Board,
In Front of Main Secretariat, Doranda,
Ranchi – 834002.
5. Damodar Valley Corporation,
DVC Tower, Maniktala,
Civic Centre, VIP Road,
Calcutta - 700054.
6. Power Department,
Government of Sikkim,
Gangtok - 737101.

....Respondents

CORRIGENDUM

The Commission vide order dated 5.3.2021 in Petition No. 250/TT/2020 had trued up tariff of the period from COD to 31.3.2019 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determined tariff for the period from 1.4.2019 to 31.3.2024 under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 in respect of thirteen transmission assets under “Eastern Region Strengthening Scheme IX” in Eastern Region (hereinafter referred to as “the transmission scheme”).



2. Certain errors have been observed in the said order dated 5.3.2021, as inadvertently excess O&M Expenses were allowed for ICTs in the 2019-24 tariff period. This has consequential impact on the Interest on Working Capital and the Annual Fixed Charges allowed for the Combined Asset in the 2019-24 tariff period.

3. These inadvertent errors are being rectified in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

4. Accordingly, the following changes are being made to the order dated 5.3.2021.

(i) The table under paragraph 78 is revised as follows:

(₹ in lakh)

Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Sub-station Bays					
160 MVA 220 kV ICT bay at Ara	1	1	1	1	1
160 MVA 132 kV ICT bay at Ara	1	1	1	1	1
500MVA 400 kV ICT bay at Muzaffarpur Sub-station	1	1	1	1	1
500MVA 220 kV ICT bay at Muzaffarpur Sub-station	1	1	1	1	1
400 kv BR-I bay at Maithon	1	1	1	1	1
400 kv BR-II bay at Durgapur	1	1	1	1	1
400 kv BR-II bay at Rengali	1	1	1	1	1
400 kv BR-I bay at Rengali	1	1	1	1	1
400 kv BR II bay at Gazuwaka	1	1	1	1	1
Norm (₹ lakh/bay)					
400 kV Bay	32.15	33.28	34.45	35.66	36.91
220 kV Bay	22.51	23.30	24.12	24.96	25.84
132 kV Bay	16.08	16.64	17.23	17.83	18.46
Total Sub-station O&M	254.00	262.92	272.17	281.71	291.60
Transformers					
2 nos. ICT at Maithon Sub-station	1000	1000	1000	1000	1000
1 no. ICT at Muzaffarpur Sub-station	500	500	500	500	500
1 no. ICT at Ara Sub-station	160	160	160	160	160
Norm (₹lakh/ MVA)					
400 kV – Capacity (MVA)	0.358	0.371	0.384	0.398	0.411



220 kV – Capacity (MVA)	0.245	0.254	0.263	0.272	0.282
Total Transformers	576.20	597.14	618.08	640.52	661.62
Total O&M Expenses	830.20	860.06	890.25	922.23	953.22

(ii) The table under paragraph 80 is revised as follows:

(₹ in lakh)

Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
O & M Expenses	69.18	71.67	74.19	76.85	79.44
Maintenance Spares	124.53	129.01	133.54	138.33	142.98
Receivables	419.24	432.40	429.35	424.76	418.56
Total	612.95	633.08	637.08	639.95	640.98
Rate of Interest (%)	12.05	11.25	11.25	11.25	11.25
Interest on working capital	73.86	71.22	71.67	71.99	72.11

(iii) The table under paragraph 81 is revised as follows:

(₹ in lakh)

Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	845.43	890.43	894.91	894.91	894.91
Interest on Loan	745.52	722.77	658.10	588.54	516.47
Return on Equity	914.79	962.80	967.59	967.59	967.59
Interest on Working Capital	73.86	71.22	71.67	71.99	72.11
Operation and Maintenance	830.20	860.06	890.25	922.23	953.22
Total	3409.80	3507.28	3482.53	3445.27	3404.30

(iv) The table under paragraph 90 is revised as follows:

(₹ in lakh)

2019-20	2020-21	2021-22	2022-23	2023-24
3409.80	3507.28	3482.53	3445.27	3404.30

5. Except for the above, all other terms contained in the order dated 5.3.2021 in Petition No.250/TT/2020 remain unchanged.

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(P. K. Pujari)
Chairperson

